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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 164 OF 2018

**IN THE MATTER OF :-**

Ashwani Kumar Dubey

...APPELLANT(S)

VERSUS

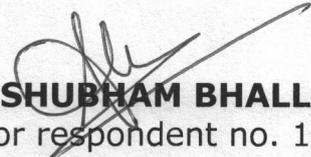
Union of India & Ors.

...RESPONDENT(S)

**I N D E X**

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THROUGH

  
**(SHUBHAM BHALLA)**

Advocate for respondent no. 141

D-52, Basement, Panchsheel Enclave, New Delhi – 110017.

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Email: shubhambhalla@hotmail.com

PLACE: NEW DELHI

DATE: . . .2024

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ORIGINAL APPLICATION NO. 164 OF 2018

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**REPLY BY WAY OF AFFIDAVIT ON BEHALF OF  
RESPONDENT NO. 141, CHANDIGARH ADMINISTRATION  
THROUGH THE ENVIRONMENT DEPARTMENT.**

I, Navneet Kumar Srivastava, IFS (Additional Director), Environment Department, Chandigarh Administration, 3<sup>rd</sup> Floor, Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh - 160019, being well conversant with the facts of the case in my official capacity and being competent to swear this affidavit on behalf of Environment Department, do hereby solemnly affirm and declare as under:

1. That I am the Additional Director, Environment Department, Chandigarh Administration. I am filing this affidavit in terms of order of this Hon'ble Tribunal dated



*Navneet*  
Additional Director  
Department of Environment  
Chandigarh Administration

02.11.2023 on behalf of Respondent No. 141 hereby making submissions in the case.

2. That the present case pertains to Thermal power plants and the answering respondent would like to humbly submit that there are no thermal power plants in the city of Chandigarh (UT) and therefore, there is no need to file a reply on behalf of the answering respondent.
3. That the present affidavit is being filed in light of the order issuing notice as a preliminary affidavit, however the answering respondents prays that the respondent may be allowed to reserve their right to file a detailed reply is so required.

Identify the deponent/declarant, the deponent who has signed the document in my presence.

Signature

*Navneet*

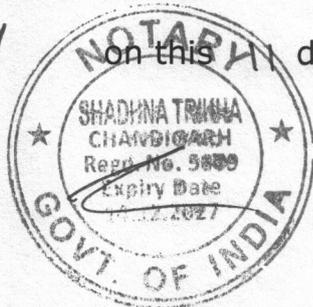
**DEPONENT**  
Additional Director  
Department of Environment  
Chandigarh Administration

**VERIFICATION:**

I, Navneet Kumar Srivastava, IFS, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Certified that the Affidavit/GFA/SPA has been read over and explained to the deponent/declarant who seemed particulars to understand the same at the time of making thereon

Verified at *CM* on this *11* day of January, 2024.



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ATTESTED AS IDENTIFIED

SHADHNA TRIKHA  
NOTARY, Chandigarh

*11/1/24*

*Navneet*

**DEPONENT**  
Additional Director  
Department of Environment  
Chandigarh Administration